

In The Central Administrative Tribunal, Jaipur Bench, Jaipur

OA/TA/MP, No. 318 /1993 (in O.A.N. 315 /93)

Pya and Ors - Versus UOD & Ors

Date of Order

Orders

This is an MP (in O.A.N. 315 /93) filed after OA for permission to file the joint application in the OA. It is in order.

so CP 27/5

3
26/5

27.5.93

Mr. S. C. Sethi - Counsel for the applicants

Register & Put up in Court for admission on 28.5.93 along with OA-93

REGISTRAR
C.A.T. JAIPUR.

28.5.93 Sh. S. C. Sethi, Counsel for the petitioner.

Heard. This is an MP for permission to file joint petition. The cause appears to be common and the relief sought is the same. The MP for joining together and for permission to file a joint petition is accepted.

MP stands disposed of accordingly.

(O. P. Sharma)

Administrative Member

Gopal Krishna
Member (JL)

Cyber Centre
The app. Govt.
& Mr. M. Sharma
vide 4256
4257
Order 27-6-93

Q